

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 36/(MAH)/2016  
MA No. 166/2016

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah  
V/s.  
M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1)	Niraj Shah ilb law chamber of Siddhant Muralika	Adv. for Petitioner	
----	---	---------------------	---

2)	Dr. Deepthi Mukesh	Advocate for respondents	
----	--------------------	-----------------------------	---

**ORDER**

**MA No. 166/2016 in CP No.36/213,241-242/NCLT/MB/MAH/2016**

1. The Learned Representatives of both the sides are present.
2. From the side of the Petitioner (Applicant of MA No. 166/2016) seeking time to argue the said Application. Time is granted.
3. To be heard on **23.03.2017**. The date is duly communicated to both the sides.

02.03.2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**